

श्री मेहर चन्द खन्ना : बांध करने की कोई बात जरूरत बहुत नहीं होती। नीलोकेश्वरी की जो कालोनी है, वह एक किस्म का तजुर्बा था कि शुरू में हम लोगों को किस तरह से रिहैबिलिटे करे और साथ ही साथ काम भी दिया जाये। जो तजुर्बा होता है उसमें नुकसान कुछ आवश्यक है।

श्री बाजपेयी : बड़ा महंगा तजुर्बा था। क्या हम आशा करे कि अन्य किमी जगह इस तरह का तजुर्बा न हो, इसके लिये कोई जाच समिति बनाई जायेगी ?

श्री मेहर चन्द खन्ना : मेरे क्याल में परमात्मा की कृपा से अब रिफ्यूजी प्रॉब्लेम नहीं होती। और जितना तजुर्बा हो गया उससे ज्यादा नुकसान होने की उम्मीद नहीं है।

Shrimati Renu Chakravarty: May I know what was the total amount spent on the setting up of industries in this Nilokheri township and how many refugees were able to earn for even a short period of time?

Shri Mehr Chand Khanna: The total expenditure on this township was a little over Rs 1 crore. Polytechnics cost us about Rs 25 lakhs, schools about Rs 3 lakhs, hospital, Rs 3 lakhs, general administration, about Rs 48,000, and the main township scheme cost us about Rs 77 lakhs.

Shrimati Renu Chakravarty: Only Rs. 25 lakhs for the polytechnics was the amount spent for setting up of industries. Is it?

Shri Mehr Chand Khanna: Industries, training, polytechnic and all these things were combined in the initial stages. But, if the hon. lady Member wants information on any specific point, and either gives notice or writes to me, I shall be glad to supply the information.

Kollar Scheme

*254. **Shri E. Narayanasamy:** Will the Minister of Planning be pleased to state:

(a) whether Government have received the Scheme pertaining to the utilisation of the waters of Kollar River from the Government of Madras for inclusion in the Second Five Year Plan; and

(b) if so, the decision taken thereon?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra): (a) No, Sir.

(b) Does not arise.

Shri E. Narayanasamy: What are the conclusions of the conference of the State Ministers of Kerala and Madras concerning the utilisation of the waters of the rivers in Kerala?

Shri L. N. Mishra: To our knowledge no such conference has been held recently. May I know to which conference the hon Member is referring?

Shri E. Narayanasamy: If it is not included I would request it may be included in the Third Five Year Plan.

Mr. Deputy-Speaker: The hon. Member may be a little louder.

The Deputy Minister of Planning (Shri S. N. Mishra): I would like to clarify a certain amount of confusion in this respect. Probably, the hon. Member means the river Kallar and not Kollar as it is given in the question. It was somewhat difficult for us to locate this river. So far as this river is concerned, in fact, the State Government of Madras had been contemplating to utilise the waters but the utilisation of waters of Kallar alone would not be an economic proposition. For this purpose they would require to utilise the waters of Periyar also which falls in the State of Kerala, for which it seems the permission of the State Government of Kerala has been lacking.

Shri R. Ramanathan Chettiar: What steps are Government taking for the utilisation of waters that fall waste in the Arabian Sea?

Mr. Deputy-Speaker: That is a great jump from one place to another.

Shri C. E. Pattabhi Raman: Will the Government of India evolve an all-India policy with regard to the rivers like Kallar and Periyar?

Shri S. N. Mishra: In fact, the Zonal Council has been seized of such problems and if there is some result out of their deliberations, it would certainly be helpful.

Shri N. R. Munsamy: May I know whether in the recent Zonal Council meeting the Chief Ministers of Madras and of Kerala have jointly proposed a certain scheme for utilisation of this particular river instead of allowing the waters to waste?

Shri S. N. Mishra: To my knowledge this scheme was not taken up specifically in the Zonal Council. But some similar schemes and similar problems were, of course, taken up; and, therefore, I replied to the previous supplementary question that if there is some result out of it that will be considered.

International Atomic Energy Agency

*956. **Shri Kasliwal:** Will the Prime Minister be pleased to state whether after the creation of the International Atomic Energy Agency any countries have offered to deposit 'special fissionable material' with the Agency?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): Yes. The Union of Soviet Socialist Republics, the United Kingdom and the United States of America have agreed to place at the disposal of the Agency 50, 20 and 5,000 kilograms respectively of Uranium 235. In addition, the United States of America has offered to make available a further amount of nuclear material that will equal in quantity the total of all amounts of such materials made simi-

larly available by all other Members of the Agency up to other July 1, 1960.

WRITTEN ANSWERS TO QUESTIONS

Non-Nationalisation of Industries

*937. **Shri Nagi Reddy:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government has decided on the question of non-nationalisation of industries during the coming five years; and

(b) if so, when the decision has been taken?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The Government's Industrial Policy is set out in the Industrial Policy Resolution of the 30th April 1956.

Indian Pepper

*941. **Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that continental consumers of Indian pepper do not require pepper of the high quality sent from India; and

(b) if so, the steps taken, if any, by Government to find out new markets of high quality Indian pepper?

The Minister of Commerce (Shri Kanungo): (a) and (b). Although there is a known preference for comparatively cheaper varieties the export of pepper to some of the continental countries has increased recently. The Export Promotion Council is endeavouring to promote exports and the State Trading Corporation are making efforts to introduce Indian pepper into new markets.

Export of Finished Iron and Steel Articles

*949. **Pandit D. N. Tiwary:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there has been any increase in the export of finished iron